

Declaration of Assets and Liabilities

Year 2022-23

I, PRIYAM PRIYESH son/daughter/wife of RAM LALA THAKUR

aged 26 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT (GARDENER)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	25,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD-110,000 Bank-20,000				
(iii)	Bonds, Debentures and Shares in companies	Rs-70,000 IN NSE				
(iv)	Other financial institutions, NSS, PPF, Savings, LIC Policies, etc.	LIC-250,000				
(v)	Motor Vehicles (detail of make, etc.)	-				
(vi)	Jewellery (give details of weight and value)	20g				
(vii)	Other assets, such as values of claims / interests	-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Priyam Priyesh

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(iii)	Buildings (Commercial and residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc. - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)					

(C) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution (s) / Government (s)	Amount outstanding as on 30/06/2019
(a)	(i) Loans from Banks	650, 550 AXTS, TTD	50,000
	(ii) Loans from financial institutions	PPB	150,000
	(iii) Government dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	
	(f) Other dues, if any	-	
(b)	(i) Income tax including surcharge [Also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)]	-	DWFPP2542J
	(ii) Wealth tax [Also indicate the assessment year upto which wealth tax return filed.]	-	
	(iii) Sales tax (only in case of proprietary business)	-	
	(iv) Property tax	-	

C. Personal Details

GPF/GPF/FRAN No.

110175365417

Gender

M (M)

Date of Birth

3/0/09/1/9/9/6 (DD/MM/YYYY)

Class/Group

C (A/VCI)

Code

(Full Name e.g. I.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District

SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Priyam Priyesh

Name of Employee: PRIYAM PRIYESH

Designation: OFFICE ATTENDANT (GARDENER)

Department: BIHAR LEGISLATIVE ASSEMBLY
(CARE TAKER SECTION)

Place: PATNA

Date: 07/02/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priyam Priyesh